

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: CENTRAL
TIS HAZARI COURTS: HEADQUARTERS : DELHI**

ORDER

The following transfer & posting orders are hereby made in official exigency, with immediate effect:

S. No.	Name of the official	From	To
1.	Sh. Sunil Kumar Nautiyal, SJA (E.C. 12639)	Reader in the Court of Sh. Arvind Kumar, Ld. Special Judge (PC Act), CBI, Rouse Avenue Courts Complex, New Delhi	SJA in Admn.-II (Central), Tis Hazari Courts, Delhi
2.	Sh. Pramod Kumar, JA (E.C. 12732)	JA in Litigation Branch (Central), Tis Hazari Courts, Delhi	Reader in the Court of Sh. Arvind Kumar, Ld. Special Judge (PC Act), CBI, Rouse Avenue Courts Complex, New Delhi
3.	Ms. Shalu Grover, SJA (E.C. 13139)	Reader in the Court earlier presided over by Sh. Anil Kumar, the then Ld. POLC-XVI, Rouse Avenue Courts, Delhi	Reader in the Court of Sh. Anil Kumar, ASJ-03, South, Saket Courts, New Delhi
4.	Sh. Ravi Sharma (E.C. 79254229)	Reader in the Court of Sh. Anil Kumar, ASJ-03, South, Saket Courts, New Delhi	JA in Office Pool, South, Saket Courts, Delhi.
5.	Sh. Atul Kotnala, JA (E.C. 13716)	JA in Admn.-II (Central), Tis Hazari Courts, Delhi	JA in Litigation Branch (Central), Tis Hazari Courts, Delhi
6.	Sh. Manoj Kumar, JA (E.C. 13704)	JA/ Ahlmad in the Court of Sh. Arul Verma, Ld. CMM (Central), Tis Hazari Courts, Delhi.	JA/ Reader in the Court of Sh. Arul Verma, Ld. CMM (Central), Tis Hazari Courts, Delhi.
7.	Sh. Pawan Kumar Sinha, JA (E.C. 13291)	JA in Care Taking Branch (Central), Tis Hazari Courts, Delhi.	JA/ Incharge, CMM Office (Central), Tis Hazari Courts, Delhi.
8.	Sh. Vikas Rathaur, JA (E.C. 92135022)	JA in Admn.-II (Office Pool), Central, THC, Delhi	JA in Care Taking Branch (Central), Tis Hazari Courts, Delhi.
9.	Sh. Navdeep Choudhary, JJA (E.C. 78853737)	JJA in CMM Office (Central), Tis Hazari Courts, Delhi.	JJA/ Ahlmad in the Court of Sh. Arul Verma, Ld. CMM (Central), Tis Hazari Courts, Delhi.
10.	Sh. Surinder Singh, JA (E.C. 14006)	JA in CMM Office, Shahdara, KKD Courts, Delhi.	JA in Office Pool, Central, THC, Delhi
11.	Sh. Hanish Rajpal, JJA (E.C. 63887612)	JJA in Record Room (Sessions), Tis Hazari Courts, Delhi	JJA in CMM Office, Shahdara, KKD Courts, Delhi.
12.	Sh. Surender Dagar, JJA (E.C. 65892617)	JJA in Security Cell, South District, Saket Courts, New Delhi	JJA Security Cell, Tis Hazari Courts, Delhi
13.	Sh. Abhimanu, JJA (E.C. 98986184)	JJA in General & Vigilance Branch, South-East District, Saket, New Delhi	JJA in Security Cell, South District, Saket Courts, New Delhi
14.	Sh. Deepak Nagpal, JA (E.C. No. 12690)	JA in Admn.-II (Office Pool), Central, Tis Hazari Courts, Delhi	JA in Office Pool, South-East District, Saket, New Delhi

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15.	Sh. Vikas Kumar, JA (E.C. 13894)	Ahlmad in the Court of Ms. Nisha Saxena, Ld. DJ Commercial-04, Central, THC, Delhi	JA in Admn.-II (Office Pool), Central, Tis Hazari Courts, Delhi
16.	Sh. Sunil Kumar, JJA (E.C. 6984028)	JJA in Office Pool, Central District, THC, Delhi	Ahlmad in the Court of Ms. Nisha Saxena, Ld. DJ Commercial-04, Central, THC, Delhi
17.	Sh. Arijit Chakraborty, JA (E.C. 38360013)	JA in Admn.-III (Central), Tis Hazari Courts, Delhi	JA in the Secretariat of Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi
18.	Sh. Madhusudan Pandey, JA (E.C. 85982405)	PS to Dr. Kamini Lau, Ld. PO (MACT)-01, Tis Hazari Courts, Delhi	JA in Admn.-III (Central), Tis Hazari Courts, Delhi.
19.	Sh. Suneet Singh Negi, JA (E.C. 13864)	Reader in the Court of Ms. Sujata Kohli, Principal D&SJ, RACC, Delhi	PS to Dr. Kamini Lau, Ld. PO (MACT)-01, Tis Hazari Courts, Delhi
20.	Ms. Garima Garg (E.C. 13828)	JA in Purchase Cell, Central, THC, Delhi	JA in Office Pool, Rouse Avenue Courts Complex, New Delhi
21.	Sh. Sunil Chamoli, JA (E.C. 13223)	JA in Office Pool, Central, Tis Hazari Courts, Delhi.	JA in Purchase Cell, Tis Hazari Courts, Delhi.
22.	Sh. Dinesh Kumar, JJA E.C. 72122455	JJA/ Ahlmad in the Court of Sh. Gurdeep Singh Saini, Ld. District Judge (Commercial Court), West District, Tis Hazari Courts, Delhi	JJA in Copying Agency, North District, Rohini Courts, Delhi
23.	Sh. Vikas, JA E.C. 54590147	JA in Copying Agency, North District, Rohini Courts, Delhi	JA/ Ahlmad in the Court of Sh. Gurdeep Singh Saini, Ld. District Judge (Commercial Court), West District, Tis Hazari Courts, Delhi

NOTE: The official Sh. Arijit Chakraborty, JA shall be relieved on 17.11.2020. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the official, as per rules.

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(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

38835-39005

No. _____ Admn-II/P&T/HQs/Delhi/2020 Dated, Delhi the 03 / 11 / 2020

Forwarded for information and necessary action to:

1. The Principal District & Sessions Judge, (all Districts) Delhi/New Delhi.
2. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
3. The Officers/Officer In-Charges concerned.
4. The Personal Office of the Principal District & Sessions Judge (HQs) Delhi.

5. The AO/AAO, Accounts Branch (all Districts) Delhi/New Delhi for further necessary compliance.
6. The Dealing Assistants, Personal File, CR, Leave, Dak Seat (Admn.-II), Web-Site Committee & LAYERS Seat, Central for necessary action as per rules.
7. The officials concerned.

KAMINI LAU

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(Dr. Kamini Lau)

Officer In-Charge, Admn.-II
Tis Hazari Courts, Delhi.